

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1129 of 2019

IN THE MATTER OF:

Genesis Club Ltd.

....Appellant

Vs.

Rohtas Projects Ltd. & Ors.

....Respondents

Present:

For Appellant:

For Respondents:

Mr. Lzafeer Ahmad, Advocate

**Mr. Krishna K Menon, Ms. Somya Jaitly,
Advocates for R- 2 to 6**

Ms. Meghna, Advocate for R-1.

ORDER

09.01.2020: The Learned Counsel for Respondent No. 1 appears for the Interim Resolution Professional is directed to file complete Progress Report by **31st January, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V. P. Singh]
Member (Technical)

sa/md